

IN THE HIGH COURT OF JUDICATURE AT BOMBAY

ORDINARY ORIGINAL CIVIL JURISDICTION

COMPANY PETITION NO.412 OF 2013

AND

COMPANY PETITION NO.433 OF 2013

In the matter of M/s. Birla
Surya Ltd. (In Liqn.)

SALE NOTICE

Pursuant to the orders of the Hon'ble High Court, Bombay dated 30/06/2017 passed on the Official Liquidator's Report dated 12/04/2017 offers are invited in sealed covers from the intending purchasers along with Earnest Money Deposit by way of demand draft/pay order drawn in favour of "The Official Liquidator, High Court, Bombay" payable at Mumbai for sale of moveable assets of M/s. Birla Surya Ltd. (In Liqn.) situated at Village Rajewadi, Taluka Khandala, Dist. Satara, Maharashtra. The Reserve Price and EMD for the moveable assets shall be as under:-

| Moveable assets | Reserve Price (in Rs.) | EMD (in Rs.) |
|--|---|-----------------|
| 1. G T Solar Equipment (Imported), 2. American Air Filters 3. Tanks and Containers 4. Air Handling Unit (AHU), 5. Pipes 6. Vehicles and 7. other Indigenous Items of various size and quantities situated at Village Rajewadi, Taluka Khandala Dist. Satara, Maharashtra | 39,66,00,000/- (Thirty nine crores sixty six lakhs) | 25% |

The sealed cover shall be super scribed with the words "Offers for the moveable assets of M/s. Birla Surya Ltd. (In Liqn.). Such offer will be received by the Official Liquidator upto 4.30 p.m. on 09/08/2017 and will be opened & public auction will be conducted in the presence of the Offerors on 18/08/2017 at 11.00 a.m. or thereafter before the Hon'ble Judge taking Company matters of the Hon'ble High Court, Bombay when the Offerors or their authorized representatives may be

present, if they so desire. No purchaser will be allowed to bid the auction in the name of nominee/nominees. No separate notice will be given to the Offerors, secured creditors or ex-directors of the Co. (In Liqn.) regarding the said sale. This sale notice is available on the websites of www.officialliquidatormumbai.com, www.mca.gov.in, and also on the website of Hon'ble High Court, Bombay i.e. www.bombayhighcourt.nic.in

The inspection of the aforesaid assets will be allowed to the intending purchasers on following dates and time:-

Inspection : - Moveable assets situated at Village Rajewadi, Taluka Khandala Dist. Satara, Maharashtra on 29/07/2017 between 11.00 a.m. to 4.00 p.m.

The purchaser is bound by the terms and conditions of sale. The Terms and conditions of sale with inventory will be available from the office of the undersigned against payment of Rs.200/-.

Dated this ~~11~~ day of July, 2017.


(VINOD SHARMA)
OFFICIAL LIQUIDATOR
HIGH COURT, BOMBAY
5th floor, Bank of India Building,
M.G. Road, Fort, Mumbai- 400 023.
Tel.:-22670024, 22675008